## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 19/2017 with TP No. 123/397-398/NCLT/AHM/2016 (New) CP No. 26/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017

Name of the Company:

Kanakbhai Ratilal Patel

V/s.

Balajikrupa Estates Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S- GODIAWALA ADVOCATE PETITIONER

2. KAVAN KUMAR MANKAD Advocate R1-3 GULLE

FO'Z

VAIBHAUI. K. PARIKH

3. Kunal R Vaishnav Advocate Resp No.4

## ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Mr. Kavan Kumar Mankad i/b Learned Advocate Ms. Vaibhavi Parikh for Respondents no. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 4.

At request of Learned Counsel for petitioner for filing rejoinder in IA 19/2017.

Petitioner counsel represented that he will file rejoinder in the main petition after disposal of IA 19/2017.

List the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of May, 2017.